

In the Central Administrative Tribunal
Calcutta Bench

MA No. 496 of 1997
(OA 1015 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble B.P. Singh, Administrative Member

Kakoli Mondal

- VS -

Department of Post

For the Applicant : None

For the Respondents: Mr. B.K. Chatterjee, Advocate

Heard on : 18-02-1999

Date of Judgement : 18-02-1999

O R D E R

D. PURKAYASTHA, JM

None appears on behalf of the applicant. Ld. Advocate Mr. Chatterjee is present on behalf of the respondents. So, MA is disposed of for default of the applicant.

B.P. Singh

(B.P. Singh)
Member(A)

D. Purkayastha

(D. Purkayastha)
Member(J)